

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

CAUSE LIST FOR 12/09/2018 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	554	Shri Vijaykumar D. Bandi, Bangalore	Production of encumbrance and arguments
2	562	Mangu S/o Pura, Agar Malwa, Madhya Pradesh	Arguments
3	563	Mathura Bai W/o Parvat Singh, Agar Malwa, Madhya Pradesh	Arguments
4	564	Gordhan Lal S/o Prabhu Lal, Agar Malwa, Madhya Pradesh	Arguments
5	565	Durga Prashad S/o Shiv Narayan, Agar Malwa, Madhya Pradesh	Arguments
6	566	Mangi Bai W/o Murlidhar, Agar Malwa, Madhya Pradesh	Arguments
7	567	Devi Lal S/o Moti Lal, Agar Malwa, Madhya Pradesh	Arguments

Devi Lal S/o Moti Lal